

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/334/ (IB)/2017
NAME OF THE PETITIONER(S) : INTEGRATED FINANCE COMPANY LTD
NAME OF THE RESPONDENT(S) : PARVENU VANIGAM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① V.P. RAMEAN
9840885757
vpr1810@gmail.com.

Counsel for Petitioner
Integrated Finance

[Signature]

ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner is directed to inform the respondent about the next date of hearing. Put up on **03.08.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)